

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 38

C.P. (IB)/869(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES: **L&T FINANCE LIMITED V/s MR. MANOJ**
PATHAK

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/869(MB)2022

- 1) Ms. Anamika Singh, Ld. Counsel for the Petitioner is present. None present for the Respondent/Personal Guarantor, when the matter is called out.
- 2) Stand over to 28.06.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare